

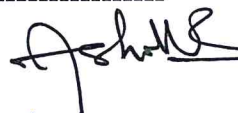

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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/37/2016
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited
& 5 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VEDHAKSHANKAR R. ASHOK KUMAR	Counsel for Respondents 1, 3-6	
	P. DURAISWAMY	Petitioner.	

ORDER

Petitioner in person along with his counsel present. Counsel for Respondent along with the party present. Counsel for petitioner submits that he is withdrawing the vakalat since the party wants to engage some other Advocate. Counsel for Respondent submitted that there is every likelihood of getting the matter settled between the parties. Counsel for Respondent is directed to suggest few names for appointment of Mediator who could mediate after receiving the proposal of both the parties. Counsel for Respondent is directed to file the names of Mediator and the terms of reference by supplying a copy to the other side. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)